COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 85 OF 2016

Dated: 13th February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Power Grid Corporation of India Ltd. ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Ms. Rhea Luthra

Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. Vishnu S. Pillai for

Mr. S.K. Chaturvedi for R-11

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on <u>12.03.2018.</u>

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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